NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - II
CHENNAI

(42)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 04.10.2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER	:
PETITION NUMBER	: **CP/37/2018**
NAME OF THE PETITIONER(S)	: **FRESCO PELLI SPA**
NAME OF THE RESPONDENT(S)	: **FUTURE PELLI INDIA PVT LTD & 5**
UNDER SECTION	: **241/242**

S.No.	NAME (IN CAPITAL)	DESIGNATION / REPRESENTATION BY WHOM	SIGNATURE
	M. VIDYA	PETITIONER	
	K. Muralitharan P. Sudha Reddy	Counsel for R2, 3 & 6	
	C. Ashok Reddy For PASS Associates	Advocate for R 4 & 5	

ORDER

At request of the parties, list this matter for hearing on **25.10.2019**.

[S. VIJAYARAGHAVAN]
Member (Technical)

[B.S.V. PRAKASH KUMAR]
Member (Judicial)

sr